

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

114. I.A. 1877/2024 In C.P. (IB)/560(MB)2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **28.06.2024**

NAME OF THE PARTIES: Clearwater Capital Partners Singapore

Fund IV Pvt. Ltd.

VS

Rajesh Estates And Nirman Private Limited.

Appearance

For Applicant: Adv. Mr. Rishabh Chandra a/w Adv. Mr. Neel Mehta
i/b Vaish Associates

For Respondent (Nos 1 to 3): Adv. Shadab Jan i/b Adv. Raturaj
Bankar

SECTION 7 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Due to paucity of time, the matter could not be heard. List this matter on
29.07.2024.

Sd/-

CHARANJEET SINGH GULATI
Member (Technical)

//Surbhi//

Sd/-

LAKSHMI GURUNG
Member (Judicial)